

DAILY BOARD
H.H.J. SHRI. MILIND V. KURTADIKAR
C.R. NO.42
DATE : 01-07-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	NDPS S CASE 100140/2016	ANC, Azad Maidan Unit Vs KADAR MOHD. ALI SHAIKH	Judgement	
2	NDPS S CASE 100134/2019	The State of Maharashtra Amboli Police Station Vs Niras Azubik Okhaw and Others	Argument	
3	NDPS S CASE 100133/2019	The State of Maharashtra A.N.Cell, Ghatkopar Unit Vs Hasanali Subhanali Shaikh	Hearing	
4	REMAND APPLN NDPS 100010/2020	The State- Bandra Police Station Vs Yunus Hamid Khan	Production of Accused	
5	REMAND APPLN NDPS 100093/2020	The State- ANC Worli Unit Vs Saba Abid Shaikh	Production of Accused	
6	NDPS S CASE 100234/2015	State Kasturba Marg Police Station Vs Mosin @ Chiku Mennuddin Shaikh.	Bail Application	
7	NDPS S CASE 100083/2018	State (NCB) Vs Yurena Rosa Niebles Marchena and Anr 1	Bail Application	